

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.44 OF 2016.
RT No.41 OF 2017.**

M/s Zhejiang Chun-An Foreign Trade Co. Ltd.Petitioner.

Versus.

Modern Insecticides Limited.Respondent.

Present: Mr.K.S.Kang, Advocate for the petitioner.
Mr. Rakesh Kumar, Advocate for Mr. Anand Chhiber ,
Sr. Advocate for respondent.

Learned counsel for petitioner has filed affidavit along with documents relating to the deemed service of respondent. Copy be supplied to learned counsel for the respondent during course of the day. List the matter on 21.03.2017 for hearing.

—SD—
(Justice R.P.Nagrath)
Member (Judicial)

—SD—
(Deepa Krishan)
Member (Technical).

March 03, 2017.

Ashwani